

COMMITTEE ON PRIVATE MEMBERS

COMMITTEE ON PRIVATE MEMBERS BILLS AND RESOLUTIONS

(Thirteenth Lok Sabha)

EIGHTEENTH REPORT

(Presented on 29.8.2001)

I, the Chairman of the Committee on Private Members Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Eighteenth Report.

2. The Committee met on 27 August, 2001 for allocation of time under rule 294 (1) (e) of the Rules of Procedure to the resolutions at item Nos. 3 to 5 set down in the List of Business for Friday, 31 August, 2001.

Allocation of time to the Resolutions

3. The Committee recommend allocation of time to resolutions as follows:-

1. Resolution by Shri Bal Krishna Chauhan regarding -2 hours legislation for eradication of poverty.

2. Resolution by Shri Ramanand Singh regarding - 2 hours

restoration of financial stability in certain States.

3. Resolution by Shri Ravindra Kumar Pandey regarding- 2 hours protection of small scale and cottage industries.

Recommendations

4. The Committee recommend that the allocation of time to resolutions as shown in paragraph 3 above, be agreed to by the House.

P.M. Sayeed,

Chairman, Committee on Private Members Bills and Resolutions.

NEW DELHI

27 August, 2001, (5 Bhadrapada, 1923(Saka))